

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-65/2005/8288/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malaya Deb,
Presiding Officer/ Member,
M.A.C.T., Nalbari.

Dated Guwahati, the th 19 September, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/349 dtd. 15.09.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 22.09.2023, till the morning of 26.09.2023**, has been granted. The District & Sessions Judge, Nalbari shall remain in charge of your Court and office during your absence.

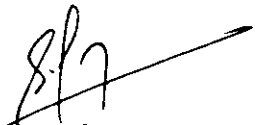
Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-65/2005/8289-8290/A dated , 19-09-23

Copy to :

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
